

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**


**NOTIFICATION**

Dated Shillong, the 07<sup>th</sup> January, 2025

**NO. LJ (B) 92/92/183** - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrates within Ri Bhoi District, with immediate effect for a period of 3(three) months.

SL. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Benteen M.A. Kharkongor, Sub-Divisional Agriculture Officer, Nongpoh	Ri-Bhoi District, Nongpoh	District Magistrate, Ri-Bhoi District
2.	Shri. Laren Pangkam D. Areng, D.O. Soil and Water Conservation, Nongpoh.	-do-	-do-
3.	Smt. Serolyne Chyne, District Agriculture Officer, Nongpoh.	-do-	-do-
4.	Shri P.J.Dutta, District Horticulture Officer, Nongpoh.	-do-	-do-
5.	Shri S. Langstieh, Assistant Engineer, District Urban Affair Unit, Nongpoh.	-do-	-do-
6.	Smt. R.B. Lyngwa, District Sericulture Officer, Saiden.	-do-	-do-
7.	Shri Gerald Ford Kharkrang, Asst. Director, Agriculture (Agro), Nongpoh.	-do-	-do-
8.	Shri Pious Star Kharbuli, AE O/o the EE PWD (Rds) Umsning.	-do-	-do-
9.	Shri U. Kurbah, EE PHE, Nongpoh.	-do-	-do-
10.	Shri Kerlang Lyngdoh, EE Water Resources, Saiden, Nongpoh	-do-	-do-

11.	Shri Hamlet Lyngdoh, District Statistical Officer.	-do-	-do-
12.	Smt. M. Khongjliw, SO Fisheries, Nongpoh	-do-	-do-
13.	Shri. R. Kharshilot, CDPO, Umling.	-do-	-do-
14.	Shri. G. Kharshandi, Inspector Legal Metrology, Nongpoh	-do-	-do-
15.	Shri. Bijoy Lyngdoh, DFO (SF), Nongpoh.	-do-	-do-
16.	Shri. K.D.R. Marak, Labour Inspector O/o Deputy Labour Commissioner, Nongpoh	-do-	-do-
17.	Shri. Gordon Sankupar Langstieh, Functional Manager, O/o the GM, DC & IC, Nongpoh	-do-	-do-
18.	Shri. Ibankhrawkupar Pyngrope, Functional Manager, O/o the GM, DC & IC, Nongpoh	-do-	-do-
19.	Smti. Sharon Grecelia Kharpomtia, CDPO, Jirang.	-do-	-do-
20.	Shri. Prabhakar Boro, Sub Inspector, Supply Branch, Nongpoh.	-do-	-do-
21.	Kum. Lalchhandami Marak, Junior Rural Development Officer, O/o the BDO, Umling C & RD Block.	-do-	-do-
22.	Smti. H. Sahkhar, CDPO, Umsning.	-do-	-do-
23.	Shri. Donny Miller Sun, Functional Manager, O/o the GM, DC&IC, Nongpoh.	-do-	-do-
24.	Shri. Kynpham bor Dkhar Sawian, Agriculture Development Officer, Patharkmah Division.	-do-	-do-
25.	Smti. B. Areng, Deputy Labour Commissioner, Ri Bhoi District.	-do-	-do-

  
 (Cyril V. D. Diengdoh),  
 Secretary to the Govt. of Meghalaya,  
 Law (B) Department.  
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MEMO NO. LJ (B )92/92/183 - A,

Dated Shillong, the 07<sup>th</sup> January, 2025

Copy to:-

1. The District Magistrate, Ri Bhoi District, Nongpoh with reference to your letter No.DCRB(L&O)21/2014/Pt./164, Dt. 03.12.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel A.R (A) Department for information.
4. Data Entry Operator, Law (A) Deptt. for uploading the Notification in the Law Department website.

*By Order etc.,*

*S. Anand*

Deputy Secretary to the Govt. of Meghalaya  
Law (B) Department.

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